



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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RBI/2014-15/397A

DPSS.CO. AD.No 1273/02.27.005/2014-15

January 9, 2015

To

All Payment System Providers, System Participants
and Prepaid Payment Instrument Issuers

Dear Sir /Madam,

Implementation of Section 51-A of UAPA, 1967 – Updates of the UNSCR 1267(1999) / 1989(2011) Committee's AI Qaida Sanctions List

Please refer to our circulars/instructions issued from time to time on the captioned subject. In this regard, we enclose copies of the circulars as listed below, issued by Department of Banking Regulation, Central Office, on the above subject.

- i. [DBR. AML. No. 8888/14.06.001/2014-15 dated December 15, 2014](#)
- ii. [DBR. AML. No. 9475/14.06.001/2014-15 dated December 26, 2014](#)
- iii. [DBR. AML. No. 9911/14.06.001/2014-15 dated January 1, 2015](#)

2. All Payment System Operators may note the contents of the above circulars and ensure compliance.

Yours faithfully,

(Sangeeta Lalwani)
General Manager

Encl: As above

भुगतान और निपटान प्रणाली विभाग, केंद्रीय कार्यालय, 14वीं मंजिल, केंद्रीय कार्यालय भवन, शहीद भगत सिंह मार्ग, फोर्ट, मुम्बई - 400001
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हिन्दी आसान है. इसका प्रयोग बढ़ाइए

चेतावनी : रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन-कॉल के जरिये किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिये।
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